NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/42/2016

NAME OF THE PETITIONER(S)

: G. Sethuraman

NAME OF THE RESPONDENT(S)

: Spinco Special Instruments Consortium Pvt. Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. Crowtham Kumar

Athiban Vijay A'K

Cauncel for R22R3

A thibar

2. Rm. Subbiah & S. umaiyad

counsel der R4

S. vm 21 yaar

3 Cholan.D

courd for Pettion

ORDER

Shri I.D.Cholan, counsel for petitioner present. Shri Athiban Vijay, counsel representing R2 and R3 present. Shri RM.Subbiah has filed Vakalatnama for representing R4. No representation on behalf of R1. Counsel for petitioner states that he received a letter from Shri.R.Thiagarajan, Chartered Accountant asking to attend a meeting. He prays time to submit the status with regard to the report of the Auditor. Counsel for petitioner is directed to serve private notice on R1 through speed post and file an affidavit together with the proof of serving and effecting notice thereof on the next date of hearing. Put up on 30.11.2016 at 10.30 A.M.

(Ch Mohd Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)